

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 1745 of 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Jharkhand Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Usha Martin Ltd

.... Respondent(s)

Counsel for the Appellant(s) : Aabhas Parimal
Merusagar Samantray

Counsel for the Respondent(s) :

ORDER

Appellant's counsel seeks time.

Finally, four weeks' time is granted to cure the defects failing which appeal shall stands dismissed without reference to Bench.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK